

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PENSION AND PENSIONERS' WELFARE)
LOK SABHA
UNSTARRED QUESTION NO. 6355
(TO BE ANSWERED ON 12.04.2017)

PENSION AND RETIREMENT BENEFITS

6355. SHRI PARVESH SAHIB SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has taken any measures to ensure timely disbursement of pension and retirement benefits to the retiring Government officials;
- (b) if so, the details thereof;
- (c) whether the Government has launched an online pension sanction and payment tracking system, 'Bhavishya' for timely disbursement of retirement benefits; and
- (d) if so, the details thereof ?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): In the recent past the Government has simplified pension rules relating to sanction of pension etc. which has since been incorporated in an online system for tracking of pension sanction and payment process called 'BHAVISHYA' for retiring Central Government Civil employees. Tracking can be done by the individual as well as the administrative authorities for all actions preparatory to grant of pension and other retirement benefits. Facility also exists for tracking payment of subsequent monthly pension. This is in line with the priorities of Government to ensure transparency and accountability in systems and processes.
